

and Kerala. Allotment of funds in the current year could be made only after the Demand for Grants is passed by the Parliament.

[Translation]

OPENING OF BRANCHES OF URBAN CO-OPERATIVE BANKS IN MAHARASHTRA

1507. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of FINANCE be pleased to state:

(a) the criteria fixed by the Reserve Bank of India for opening new branches of Urban Co-operative Banks;

(b) the number of applications pending with the Reserve Bank of India for opening branches of Urban Co-operative Banks in Maharashtra;

(c) whether there is any proposal to open some branches of such banks during 1991-92 in Maharashtra;

(d) if so, the details in this regard, district-wise; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India (RBI) has finalised the policy for opening of Urban Co-operative Banks during the three year period 1991-92 to 1993-94, the RBI has since issued a circular to all Urban Co-operative Banks on 22nd of February 1991 inviting proposals for opening branches for the above mentioned period. To be eligible for opening

a branch, the bank should fulfil the following conditions:—

(i) It should be licenced under Section 22 of Banking Regulation Act, 1949 and should continue to comply with the various statutory requirements such as Section 11, 18, 22(3) and 24 of the said Act.

(ii) The bank should be viable as per RBI norms and should have deployed not less than 60 per cent of its credit to priority sector as per guidelines issued by RBI.

(iii) Its overdues should not exceed 15 per cent of its outstanding loans and advances.

(iv) It should have submitted satisfactory compliance in respect of violation of RBI directive/deficiencies pointed out in the statutory inspection report.

(v) Performance of bank's existing branches should be satisfactory.

(b) to (e) The last date for submission of proposals for opening branches was 30th April 1991. RBI has received 281 proposals from Urban Banks for opening branches in Maharashtra, the district-wise details of which are given below in the statement.

Since the plan is for a duration of three years i.e., from 1991-92 to 1993-94, the proposals have been received for the entire plan period and hence there is no question of allotment of branches only for 1991-92.

STATEMENT

Sl. No.	Name of District	No. of banks
(1)	(2)	(3)
1.	Ahmednagar	10
2.	Amravati	3
3.	Aurangabad	3
4.	Akola	4
5.	Beed	3

(1)	(2)	(3)
6.	Bhandara	2
7.	Bombay	61
8.	Buldana	3
9.	Chandrapur	1
10.	Dhule	10
11.	Jalna	1
12.	Jalgaon	10
13.	Kolhapur	32
14.	Latur	2
15.	Nanded	2
16.	Nasik	17
17.	Nagpur	10
18.	Osmanabad	1
19.	Perbhani	4
20.	Pune	31
21.	Raigad	7
22.	Ratnagiri	4
23.	Solapur	13
24.	Sangli	18
25.	Satara	10
26.	Sindhudurg	3
27.	Thane	14
28.	Yavatmal	2
Total		281

**FACILITIES TO ENCOURAGE HAND-
LOOM INDUSTRY IN U.P.**

1508. **SHRI HARI KEWAL PRASAD:**
Will the Minister of **TEXTILES** be pleased to state :

(a) the facilities provided by the Union Government in Uttar Pradesh to encourage handloom industry;

(b) whether these facilities are given uniformly in all the districts;

(c) if not, whether the Government propose to provide the same facilities to the handloom industry in Bilthra Road (Balia) as are being provided in Mau district;

(d) if so, the details thereof; and

(e) if not, the reasons therefor

**THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI
ASHOK GEHLOT)**

(a) Government of India has a package of policies for implementation in States

all over the country including for U.P. The following are the details of the schemes available to the States :—

- (i) Financial assistance for modernisation of looms;
- (ii) Scheme of decentralised training to train weavers on improved technology;
- (iii) Design support and provision of technological inputs through a number of Weavers' Service Centres in the country;
- (iv) Special fiscal concessions to the handloom sector to remove the cost handicap of handlooms vis-a-vis the powerlooms;
- (v) Assistance to weavers to enable them to form industrial type cooperatives;
- (vi) Hill Area, Woolen Handloom Development Project/Export Production Project;